

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 314
IB-195(ND)/2019

IN THE MATTER OF:

M/s. Skootr Gobal Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Hacxad Infotech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 02.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Vanshika Gupta, Advocate.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

On the joint request made by the Learned Counsel appearing for both the parties, the matter is adjourned.

List the matter on **04.07.2024** for arguments.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)